

about a year ago, but the Government decided that certain alterations in the plan should be carried out, for instance, lessening the height of the mound.

SHRI M. P. BHARGAVA: I wanted to know about facts. My question has not been replied to as to whether any representation has been received.

SHRI ANIL K. CHANDA: I don't know about representations. But Kumari Meera Behn who had seen the model of the plan had disapproved of it. I know of other persons also who have not liked this plan.

SHRI BHUPESH GUPTA: In view of the importance and sanctity attached to this particular thing, why Government is not publishing the project and calling upon the people to express their opinions and why Government is not asking other architects also to express their view on this?

SHRI ANIL K. CHANDA: I am surprised at this question, because this plan and even the models were on exhibition in the Exhibition Grounds for a considerably long time and Members of Parliament were invited and quite a number of them had gone and inspected the plans.

SHRI BHUPESH GUPTA: Members of Parliament are not necessarily architects.

MR. CHAIRMAN: Members of Parliament are not architects but he will still ask a question about architectural designs.

SHRI BHUPESH GUPTA: Nevertheless questions could be asked. May I know, since the architects are spread all over the country, and since they are not all Members of Parliament and are not readily available in Delhi, what steps Government has taken in order to elicit their opinions and views on this particular project?

SHRI ANIL K. CHANDA: Actually there was a technical committee which

first studied the various plans. About 100 of them had been submitted. It was a technical committee which went into these schemes and plans and then gave their recommendation and their recommendation was accepted by the Government.

SHRI DEOKINANDAN NARAYAN: May I know if the miniature model of the accepted project will be shown to Members of Parliament and the public?

SHRI ANIL K. CHANDA: It was available last year and if it is still there, it can be shown.

SHRI V. K. DHAGE: Put it in the Central Hall.

GOVERNMENT LOANS AND AIDS TO INDUSTRIAL UNDERTAKINGS

*498. **SHRI MAHESWAR NAIK:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total amount of Government loans and aids given to industrial undertakings in the public and private sectors up-to-date during the Second Five Year Plan period; and

(b) how these loans and aids have so far been utilised?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement giving the information so far available is placed on the Table of the House. [See Appendix XXIV, Annexure No. 37].

The general policy is to grant most of the financial assistance by way of loans through the credit Institutions.

With your permission, I may add that in addition to the industrial units mentioned in the statement, a loan of Rs. 2.82 crores has been advanced to Nepa Mills through the Madhya Pradesh Government. Steps are now being taken to convert this loan into equity capital.

SHRI MAHESWAR NAIK: May I know how far the figures given in the statement represent the outstanding of loans or whether they are the total loans advanced?

SHRI MANUBHAI SHAH: It is the total advances and according to the terms for repayment, the instalments are paid.

SHRI MAHESWAR NAIK: What has been recovered so far out of it?

SHRI MANUBHAI SHAH: That was not the hon. Member's question. He wanted to know how much loan has been advanced in the Second Plan period. If he wants, I can give the terms of each loan with the dates of repayment, etc.

SHRI MAHESWAR NAIK: May I know whether these figures are figures representing the outstandings or the total loans?

SHRI MANUBHAI SHAH: Only 3 years have gone in the Second Plan. We are running the third year and the loans have been, as mentioned in the statement, advanced during the Second Plan. Not many of the instalments are likely to have been paid because repayment of every loan generally starts one year after it is advanced. These sums represent total loan amounts and not necessarily the total outstandings. Naturally one-fifteenth or one-twelfth would have been paid. If the hon. Member is interested to know about the small repayments, I will supply him.

SHRI V. PRASAD RAO: Who are the directors of Atual Products Limited who are given Rs. 98 lakhs?

SHRI MANUBHAI SHAH: They are Kasturbhai Lalbhai and other people connected . . .

SHRI V. PRASAD RAO: Is it a fact that many of the Directors have heavily donated to the Congress funds and so they were given this loan?

SHRI MANUBHAI SHAH: It hardly arises.

श्री पा० ना० राजभोज : क्या माननीय मंत्री बता सकेंगे कि इस समय घरेलू तथा छोटे उद्योगधन्धों को कर्ज के रूप में कितनी मदद मिलती है ?

श्री मनुभाई शाह : यह सवाल जो है public undertaking of a large nature. As far as small scale industries are concerned, statements have been placed from time to time regarding the Government loans to the State Governments and the various Commissions and Boards.

SHRI V. C. KESAVA RAO: What is the amount of loan granted to Andhra Pradesh?

SHRI MANUBHAI SHAH: This is not to State Governments. This is to undertakings.

CONSTITUTION HOUSE, NEW DELHI

*499. **SHRI MAHESWAR NAIK:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the year in which and the original purpose for which, the Constitution House in New Delhi was constructed; and

(b) what was the estimated life of this hostel?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (**SHRI ANIL K. CHANDA**): (a) In 1942-43 for accommodating military personnel.

(b) About 10 years.

SHRI M. P. BHARGAVA: May know whether any decision has been taken to demolish the Constitution House?

SHRI ANIL K. CHANDA: Yes. Certain preliminary plans have been prepared and they have been forwarded to the Lok Sabha for consultation with the Members of the House Committee